

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
IA(I.B.C)/1149(KB)2022, IA(I.B.C)/518(KB)2022,
IA(I.B.C)/1954(KB)2023, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/140(KB)2022, IA(I.B.C)/1022(KB)2023,
IA(I.B.C)/898(KB)2023, IA(I.B.C)/1000(KB)2022,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/406(KB)2023,
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/1301(KB)2023,
IA(I.B.C)/646(KB)2022, IA(I.B.C)/1173(KB)2020,
IA(I.B.C)/1001(KB)2022, IA(I.B.C)/1035(KB)2021,
IA(I.B.C)/347(KB)2022, IA(I.B.C)/763(KB)2021,
RST.A (IBC)/16(KB)2022, IA(I.B.C)/84(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Siddharth Makkar, Adv.]

Mr. Orijit Chatterjee, Adv.] For the Successful Resolution Applicant
Ms. Swati Dalmia, Adv.]
Ms. S. Mukherjee, Adv.]

Mr. Shiv Chandra Prasad, Adv] For the PF Authority in IA(I.B.C)/1400(KB)2023 and
Mr. Avijit Tewary, Adv.] IA(I.B.C)/1954(KB)2023

Mr. Akhilesh Kumar Shrivastava, Adv.] For Bhagwati Singh
Mr. Akash Sharma, Adv.]
Mr. Prince Verma, Adv.]

Mr. Kuldip Mallik, Adv.] For Kamala Mills
Ms. Divya Sharma, Adv.]

ORDER

1. Learned Counsel for the parties present.

2. IA(I.B.C)/406(KB)2023:

- a. Since the arguing Counsel Mr. Akhilesh Kumar Shrivastava appearing on behalf of Bhagwati Singh is not available to place his matter. Therefore, list this matter on **1st May, 2024** as a final opportunity.

3. IA(I.B.C)/1173(KB)2020 and RST.A (IBC)/16(KB)2022:

- a. List these matters on **1st May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)